

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 416/2000

New Delhi this the 08th day of March, 2000.

(2)

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

K. B. Nagpal S/O Tej Bhan Nagpal,
R/O 430-D, Pocket-II,
Mayur Vihar, Phase-I,
Delhi-91.

... Applicant

(None for the applicant.)

-Versus-

1. Union of India through
Director General, Council of
Scientific and Industrial Research,
(CSIR), Anusandhan Bhawan,
New Delhi.
2. Director,
National Institute of Science
Communication,
Dr. K.S. Krishnan Marg,
New Delhi-110012.

... Respondents

O R D E R (ORAL)

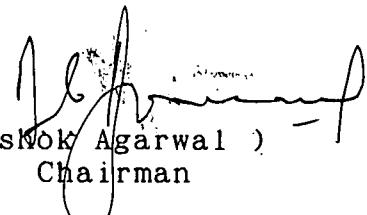
Shri Justice Ashok Agarwal :

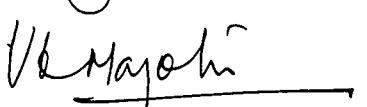
Applicant had been promoted from the post of Technical Officer 'B' Group III(4) to the post of Technical Officer Group III(5). It was later on discovered that applicant did not possess the basic qualifications for being placed in the post of Technical Officer Group III(5). In the circumstances, by the impugned office memorandum dated 16.9.1998 applicant was asked to show cause why he should not be reverted back to the post of Technical Officer 'B' Group III(4). What has happened after the office memorandum was issued has not been mentioned. If the

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aforesaid office memorandum which was issued on 16.9.1998 is impugned, the present O.A. which has been filed on 6.3.2000 will be hopelessly barred by limitation. No prayer is made for condoning the delay. Moreover, we find no lacuna in the issue of the aforesaid office memorandum, as a promotion erroneously made can always be corrected by issue of an order of reversion.

2. Present O.A., in the circumstances, is summarily rejected.


(Ashok Agarwal)
Chairman


(V. K. Majotra)
Member (A)

/as/